

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (EAST),  
KARKARDOOMA COURTS : DELHI**

**ORDER**

In super-sessions of earlier order and in pursuance of the provisions of Sub-Section (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2005), I being Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi hereby designate **Sh. Ravinder Singh-I**, Judge Family Court-01, East District, Karkardooma Courts as First Appellate Authority and **Sh. Manish Khurana**, Judge Family Court, East District, Karkardooma Courts as Link First Appellate Authority-cum-Transparency Officer for the Office of the Principal District & Sessions Judge (East District), Karkardooma Courts, Delhi.

Further, the correspondence with the Hon'ble High Court of Delhi will be done only through the undersigned.



(SHAIL JAIN)

Principal District & Sessions Judge (East)  
Karkardooma Courts, Delhi.

Dated: 18/01/2024

No. 595-667 /Pr. D&SJ(E)/KKD/Delhi/2024

Copy forwarded for information and necessary action to:-

1. All The Principal District & Sessions Judge, Delhi/ New Delhi.
2. The Secretary (AR), Administrative Reforms Deptt., 7<sup>th</sup> Level, C-Wing, Delhi Secretariat, GNCT, New Delhi.
3. The Joint Secretary (Law), Central Information Commission, August Kranti Bhawan, New Delhi.
4. Officer Concerned.
5. All the Administrative Officer (Judl./In-charge Filing Section, Computer, Administration, General, Accnts, Vigilance, Judicial Branch and Care Taking Branch, Karkardooma Courts Delhi.
6. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
7. All the PIOs of all District Courts Delhi/ New Delhi.
8. P.S. to Ld. Principal District & Sessions Judge, East Delhi, Delhi.
9. Reader to the Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
10. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
11. For uploading on LAYERS.
12. Notice Board, East District, Karkardooma Courts, Delhi.
13. Concerned File.

Principal District & Sessions Judge (East)  
Karkardooma Courts, Delhi.